



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.01.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 17.01.2025 at 02:00 PM were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 3001 of 2022	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	Abhishek Anand	Sanjay Gupta Ajit Mohan-R1
2.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 2223 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa
3.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	Pulkit Deora	Karan Kohli
4.	Comp. App. (AT) (Ins) No. 781 of 2023 & I.A. No. 3795 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Abhirup Das Gupta Manish Jain

By order of Hon'ble Chairperson

-Sd/-

Registrar